THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

Dated Shillong, the 4th December 2017.

No.HCM.III/255/2016-17 *1878* . It is hereby notified for general information of all concerned that in case of any urgent matters being filed during Christmas/Winter Vacations, the roster is made in the following order :-

1. 29.12.2017   -   Hon'ble Mr. Justice S.R.Sen (Court Room No.1)
2. 17.01.2018   -   Hon'ble Mr.Justice S.R.Sen (Court Room No.1)

By Order,

REGISTRAR GENERAL

MEMO No.HCM.III/255/2016-17_____   Dated Shillong, the ____ December 2017.

Copy for information to: -

1. *The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The Joint Registrar, High Court of Meghalaya, Shillong.*
3. *The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
4. *The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
5. *The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.*
6. *The P.A to Registrar General, High Court of Meghalaya, Shillong.*
7. *The P.S. to the Advocate General, High Court of Meghalaya, Shillong.*
8. *The Registrar (Administration), High Court of Meghalaya, Shillong.*
9. *The Deputy Registrar (Administration/Infrastructure & Accounts), High Court of Meghalaya, Shillong.*
10. *The Chief Librarian, High Court of Meghalaya, Shillong.*
11. *The Assistant Registrar (Recruitment/Accounts/Record), High Court of Meghalaya, Shillong.*
12. *The Superintendent (Judl.), High Court of Meghalaya, Shillong.*
13. *The Central Government Counsel, High Court of Meghalaya, Shillong.*
14. *Mr. _____, Sr. Advocate, High Court of Meghalaya, Shillong.*
15. *President / Secretary, High Court Bar Association, Shillong.*
16. *President / Secretary, Shillong Bar Association, Shillong.*
17. *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
18. *The Court Masters, High Court of Meghalaya, Shillong.*
19. *Notice Board.*
20. *Office File.*

REGISTRAR GENERAL